Name of Corporate Debtor:Pooja Soya Industires Private Limited: Date of Commencement of Liquidation: 22.01.2025: List of Creditors as on: 04.04.2025													
List of Operational Creditors (Government Dues)													
S.No.	Name of Creditors	Details of Cla	aims Received	Details of claims admitted					Amount of	Amount of any		Amount of claim	Remarks, if any
			1.		1	T			contingent	1	claim rejected	under verification	
		Date of Receipt		Amount of	Nature of Claim			% share in total	claim	that may setoff			
			Claimed	Claim Admitted		by lien or attachment	attachment removed?	amount of claims					
						pending disposal		admitted					
1	Income Tax Officer, TDS -1	19/02/2025	798,150.00	797,600.00	Dues	NA	NA	1.46	0.00	0.00	550.00	-	Claim submitted during Liquidation period
2	Circle-9 (Commercial Tax department)	05/02/2025	98,155,974.00	28,736,319.00	Dues	NA	NA	52.45	0.00	0.00	69,419,655.00	-	Claim submitted during Liquidation period.
	Employees Provident Fund Organisation	, , , , ,		-	Dues	NA	NA	-	0.00			, ,	Claim submitted during Liquidation period
4	Reginal Director, ESI Corporation	21/11/2023	406,723.00	406,723.00	Dues	NA	NA	0.74	0.00	0.00	0.00		Claim submitted during CIRP period, in accordance with Reg 12 (2) (c) of IBBI (Liquidation Process) Regulations, 2016, "In case a stakeholder does not submit its claims during the liquidation process, the claims submitted by such a stakeholder during the corporate insolvency resolution process under the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, shall be deemed to be submitted under section 38.
	Total		106,082,128.00	29,940,642.00				54.65	0.00	0.00	69,420,205.00	6,721,281.00	